

2

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.46/BB/ 2018	-	Admission	Rule 4 of I&B	Mr. John Varghese Vs M/s Value Designbuild Pvt Ltd

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Sunita Srinivas* *Petitioner* *Sunita Srinivas*  
*9844011095*

**ORDER**

Matter is listed today for admission. Registry has raised objections. Counsel is directed to comply with the same. Today Counsel has filed memo along with annexures. List it on 27.02.2018.

  
Member (T)

  
Member (J)